

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 38 of 2010 &
IA No. 49 of 2010**

Dated: 8th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Fashion Suitings (P) Ltd. ... Appellant (s)

Versus

Ajmer Vidyut Vitran Nigam Ltd. & Anr. ... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran, Mr. Anand K.
Ganesan & Ms. Swapna Seshadri

Counsel for the Respondent (s): Mr. Shyam Moorjani for R.1

ORDER

IA No. 49 of 2010
(Application for Condonation of delay)

Mr. Shyam Moorjani, the learned counsel appearing for the Respondent No.1 seeks time to get the instructions from the party.

Post the matter on **25.03.2010.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Surekha/balbir